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भारत संचार निगम लिमिटेड  
(भारत सरकार का उपक्रम)  
**BHARAT SANCHAR NIGAM LIMITED**  
(A Govt. of India Enterprise)

To,  
Advisor (NSL)  
Telecom Regulatory Authority of India,  
MTNL Telephone Exchange Building,  
Jawahar Lal Nehru Marg, (Minto Road),  
New Delhi-110002.

No. Regln/1-2/2012/ 5066

Dated: 12-10-2017

[Kind Atten: Shri S.T.Abbas, Advisor (NSL)]

Sub:- TRAI Draft Recommendations on "Ease of doing Telecom business" reg.

Kindly refer to TRAI's Press Release No. 76/2017 dated 19-09-2017, vide which TRAI issued Draft Recommendations on "Ease of doing Telecom business".

BSNL's inputs are as follows.


1. Recommendations-1: The following may be added:

- i) In the case of VSAT terminals having antennas size of less than 1.8 meter, no SACFA / WPC clearance may be insisted, wherever the total height of such installation is less than 5 meters above the rooftop of an unauthorized building. The operators may be asked to upload details of such VSATs in the web site of WPC.
- ii) The VSAT operators may be allowed to start the installation process for VSAT terminals immediately after submitting all relevant documents to WPC for SACFA/ WPC clearance wherever the total height of such installation is less than 5 meters above the rooftop of an authorized building.

2. Recommendations-2: The following may be added:

- i) There should not be any requirement for obtaining import license for licensed telecom service providers.

This is for your information and necessary action please.

  
Ved Prakash Verma  
AGM (Regln-II)